

File No. RCD-12003/1/2022-Regulatory-FSSAI-Part(2)
Food Safety and Standards Authority of India
(A Statutory Authority established under the Food Safety & Standards Act, 2006)
(regulatory Compliance Division)
FDA Bhavan, Kotla Road, New Delhi-110002


Dated, 13th April, 2023

ORDER

Subject: Extension of permission to use old pre-printed packaging materials to Tea Manufacturing FBOs/Estates

This office is in receipt of representations from various Tea Estates (FBOs) and the Indian Tea Association seeking 06 months' extension in the cases of 2nd permission to use non-retail pre-printed bulk tea packages instead of the existing 03 months being permitted by FSSAI. Further, it has been brought to the notice of this office that the Tea Board vide order dated 27.01.2023 has stated that the period January - February are the off season months for the tea industry where there is no production and hence no utilization of these packaging materials during this period.

2. In view of above facts of the case and considering the seasonality of tea flushes, it has been decided to grant time extension of 06 months for 2nd permission to Tea Manufacturing FBOs/Estates to use non retail bulk tea packages. Further, the Tea estates/Tea Manufacturing FBOs who have already been granted approval letters by this office for utilization of pre-printed packaging material for a period of 03 months may be read as extension for 06 months from the date of issuance of the approval letter.
3. This issues with the approval of the Competent Authority.


(Inoshi Sharma)

Executive Director (CS)

To,

1. Indian Tea Association
2. Tea Board of India
3. All Tea Estates/Tea Manufacturing FBOs

Copy to:

1. SPS to CEO, FSSAI
- ✓ 2. CITO- to upload on FSSAI website